

[Sh. Kodikkunil Suresh]

which, there is low production. There is shortage of cashewnut raw material. This is creating a lot of problems resulting in low production. Every year the cashewnut workers are getting jobs for only 90 days per year.

To meet the long pending demand of employees working cashewnut factories, the Government of Kerala have asked the Centre to import raw materials for cashewnut. I would like the hon. Minister of Commerce to consider the request of mine for special permission being given to the Kerala Government for importing the raw materials for cashewnuts.

[*Translation*]

SHRI RABI RAY (Kandrapara): Mr. Speaker, Sir, I do not raise any unnecessary issue. I am raising this issue with product sorrow. Yesterday, at 12 'O clock when you had perhaps gone to your chamber and Mr. Chairman was in the Chair, some Members raised the issue of B.C.C.I. I would like to raise this issue because it is a very serious one. In total disregard to the points raised by us the hon. Minister of Finance had told yesterday that whatever he had said was truth and that there was no truth in whatever we were saying. I am very sorry to say that reports have been published today not only one newspaper but in many that the Intelligence Bureau had submitted a top-secret report to the Uttar Pradesh Government two years ago in which it had been said that two Congress Ministers were involved in the B.C.C.I. scandals and the Pakistani founder of B.C.C.I. belonged originally to Sitapur in Uttar Pradesh. He had established contacts with those two Ministers who often used to visit foreign countries as guests of B.C.C.I. He had contacts not only with the Ministers but also with the bureaucrats and businessmen. So, when the top-secret report of the intelligence Bureau had cast suspicion two years ago that the two Congress Ministers were involved in the B.C.C.I. scandal, why did the hon. Minister of Finance repeatedly asserted before the countrymen that nothing

of this sort had happened and that the B.C.C.I. is totally incorruptions.

Mr. Speaker, Sir, two-three days ago, I went to Bangalore in connection with my personal work. The city of Bangalore was rife with rumours of this scandal. Not only that, a discussion to the effect that the B.C.C.I. was linked with the assassination of Shri Rajiv Gandhi was going on in the U.S. Senate. How can the reports that the B.C.C.I. was behind the assassination of the former Prime Minister of India be ignored? Should we wait to raise this issue till a discussion on this is held?

I, therefore, request you to allow a discussion immediately on this issue so that the designs of the B.C.C.I. to make this country poor through transfer of Indian money to foreign countries could be exposed.

[*English*]

SHRI GANGADHARA SANIPALLI (Hindupur): Mr. Speaker, Sir, I would like to bring to the notice of the House regarding drug shortage in the market.

As per the announcement of All India Organisation of Chemists and Druggists, it is brought to the light that there will be acute shortage of life saving drugs if Government could not take adequate measures in time.

One can observe shortage of drugs in the prevailing market since July this year. About two thirds of the drugs market in the country come under the rigid control imposed by the Government since 1962. The industry has been pressing for rational pricing policy in time with rising production costs. The net result of the policy is that instead of the drugs which figure out under price control order, the manufacturers have been showing a marked tendency to produce more of these drugs, the prices of which are not controlled.

The drugs in shortages include anti epilepsy drugs, cargo-vascular drugs, neuro

disorder drugs, anti cancer drugs, TB curing drugs, etc.

I earnestly request the Government to take adequate steps to ensure that drugs are easily available and also to ensure that its prices are in reach of the common man.

**SHRIMATI GEETA MUKHERJEE** (Panskura): Mr. Speaker, Sir, I raise with heavy heart to raise this matter in this House.

Daulat Ram College is a college for women and the teachers of Daulat Ram College are on strike. For what? Sir, you will be surprised to know—and I believe every Member in this House will be surprised to know that the teachers' representative in the College, Shrimati Kanchana Natarajan, who is the Head of the Philosophy Department of this College, was told by the trustee nominee that some women deserved to be burnt. May I know, do these people fit in with women colleges or for that matter any educational institution?

Shri Arjun Singh is here. I earnestly request him to look into this matter and immediately disband that Working Committee, which has already outlived its tenure and take appropriate action against this kind of remarks.

[*Transalation*]

**SHRI MADAN LAL KHURANA:** Mr. Speaker, Sir, the issue of introducing Indian Languages as medium of examination in U.P.S.C. Examinations is very important one. This issue was raised time and again in the Ninth Lok-Sabha also by the Members of almost all parties including the Congress. Sir, you are aware of the fact that this issue was raised in this House following the submission of Satish Chandra Committee Report to the Government on May 11, 1990. The Members of all parties had taken it quite seriously when this issue was raised in the Lok-Sabha on 16-10-90. The then Minister of Finance, Shri Madhu Dandavate had said that the Report was in favour of the Indian Languages and the Government would

implement it soon. That Report was leaked to the Press and "The Times of India" and "The Nav Bharat Times" had published the entire contents of the report. However, it has not been laid on the Table of the House so far. We want to know the contents of this report and also the time by which it will be implemented. The students are sitting on hunger strike as they are demanding implementation of the report. That day the Government had given an assurance that a decision would be taken at an appropriate time. The intensity of the agitation launched by the youth of this country clearly indicates that they are really perturbed on this issue. They want to know the Government's policy with regard to the use of the Indian languages as medium of examination in the U.P.S.C. examinations. They also want to know whether the Government is going to implement the Satish Chandra Committee report or not?

**SHRI CHANDRA JEET YADAV** (Azamgarh): Mr. Speaker, Sir, I support this important issue. Action should be taken in this direction.

[*English*]

**SHRI BANDARU DATTATRAYA** (Secunderabad): Sir, Andhra Pradesh is also discriminated against with regard to the inclusion of State roads in the National Highways system. The formula that the length of National Highways in any State should be the area of the State divided by 50 has not been applied in the case of Andhra Pradesh. As per the formula, the length of National Highway in Andhra Pradesh ought to be 5,540 kms. As against this the existing National Highway in the State is only 2,352 kms. The State has sent a proposal for inclusion of 10 highways, totalling 3,222 kms. in the National Highways network. But, the Centre has not included even a single km. Besides the conditions of National Highway in Andhra Pradesh is quite unsatisfactory due to inadequate maintenance grants given by Union Government. The surface is not recarpetted even once in 10 years.